

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **13.02.2023** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 55/2021 (Comp App (AT) No.128/2019)	Regal Machine Tools Private Limited & Ors. Vs Mrs Kaushy Lal & Ors	Mr. Sunil Kumar & Mani Bhushan Sinha	Mr. Naman Joshi R1- R4 Mr. Nishant Patil- R5

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 24/2023 For Condone Delay in refileing IA No. 79/2023 For Condone Delay IA No. 80/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Ramkumar For Caveator

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No.158/2022 For Stay IA No. 367/2022 For Exemption IA No. 368/2022 For Urgent Listing IA No. 369/2022 For Additional docs. IA No. 545/2022 For Adv. Hg. IA No. 808/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr.	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri- R2

**WITH**

4	Comp App (AT) (CH) (Ins) No.170/2022 For Exemption IA No. 391/2022 For Urgent Listing IA No. 392/2022 For Additional docs IA No. 546/2022 For Adv. Hg. IA No. 809/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri- R2
5	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors  <b>WITH</b>	Mr. Aditya Kumar	Mr. Mani Bhadra- R1, R3 Mr. Arun Karthik Mohan- R2 M/s. Kirit Javali-R4
6	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors	Mr. Aditya Kumar	Mr. Mani Bhadra- R1, R3 M/s. Kirit Javali-R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 248/2021 For Exemption IA No. 521/2021 For Stay IA No. 522/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP Aster Pvt Ltd  <b>WITH</b>	Mr. Avinash Krishnan Ravi	M/s JVL Bharati Mr.T Ravichandran
8	Comp App (AT) (CH) (Ins) No. 249/2021 For Exemption IA No. 523/2021 For Stay IA No. 524/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP For Aster Pvt Ltd	Mr. Avinash Krishnan Ravi	M/s JVL Bharati Mr.T Ravichandran

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	TA No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL. Sinha	Ms. Annu Singh
10	Comp App (AT) No. 34/2022 For Condone Delay IA No.394/2022	Shakti Equipments Pvt Ltd Vs M/s Shamel Projects India Pvt Ltd.	Amanchi Legal &Co	
11	Comp App (AT) (CH)No.126/2022	CJ George Vs Synthite Industries Ltd	Mr. TK. Baskar	Mr. Jolly John Caveator
12	Comp App (AT) (CH) (Ins) No.135/2022 For Stay IA No.320/2022 To dispense with IA No.321/2022 For Urgent Hearing IA No.322/2022	Gaurang Bhartia Vs Raghav Bhartia & Anr	Mr. Naman Joshi	Ms. Sindhu Sinha- R1 Mr. Sourit Arora- R2/IRP
13	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No.466/2022	K Chandrashekar & Anr Vs Ashwani Kumar Gupta & Anr	Mr.TK Bhaskar	Mr. Avdhesh Bairwa for R1(RP) & R2/ Liquidator.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No.130/2021 (CA (AT) No.100/2019) For Directions IA No. 121/2023	Mangala Investments Limited Vs Canara Land Investments Limited	Ms. Simran R Gurnani	A.K. Mylsamy & Associates Mr. Aravindh- R1
15	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors.  <b>WITH</b>	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
16	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal & Anr Vs. T.R Venugoapl & 18 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4

		<b>WITH</b>		
17	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danesha Raghulal & Anr. Vs. T.R Venugopal & 15 Ors. <b>WITH</b>	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
18	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. <b>WITH</b>	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
19	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danesa Raghulal & Anr Vs. T.R Venugopal & 14 Ors. <b>WITH</b>	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
20	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danesa Raghulal & Anr Vs. T.R Venugopal & 18 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
21	Comp App (AT)(CH) (Ins) No. 21/2021 For Condone Delay IA No. 50/2021	M/s. Gayathri Sea Foods& Feeds P Ltd Vs Uni President Vietnam Co Ltd.	Mr.V V. Ramana Mr.G. Rangaiah	Mr. Hari Radhakrishnan Mr.G.Derrick Sam Mr. Chandrashekar
22	Comp. App (AT) (CH) (Ins) No.40/2021 For Condone Delay IA.No.91/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan & 2 Ors	Mr. Pranava Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3
23	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Condone Delay IA No. 699/2021 For Exemption IA No. 700/2021 For Directions IA No. 86/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors <b>WITH</b>	Mr. T.K. Bhaskar	Mr.Rajesh Ranjan- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
24	Comp App (AT) No.1/2022 For Condone Delay IA No.4/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Mr. T.K. Bhaskar- R3 Kushagra Pandit- R4, R5, R8 & R10 Ms. Kriti Mewar- R1, R2, R7 & R11

25	Comp App (AT) (CH) (Ins) No. 270/2021 For Condone Delay IA No. 586/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investment P Ltd  <b>WITH</b>	M/s Ramalingam & Associates Mr. K Ramesh	Mr.Shubharanjani Ananth
26	Comp App (AT) (CH) (Ins) No. 271/2021 For Condone Delay IA No. 587/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers P Ltd	M/s Ramalingam & Associates Mr. K Ramesh	Mr. Shubharanjani Ananth

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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